

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2179

ANSWERED ON:22.08.2013

RURAL DEVELOPMENT PROGRAMMES SCHEMES

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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the rural development programmes/schemes being implemented in various States of the country;
- (b) whether the Government has increased allocation of funds to the States for the purpose;
- (c) if so, the details thereof along with the amount of funds allocated to various States during the last three years and the current year, year and project-wise; and
- (d) the steps taken/being taken by the Government to make various development programmes/schemes more result oriented and ensuring proper utilization of funds by the States?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) Ministry of Rural Development has been implementing through the State Governments major programmes namely; Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Swarnajayanti Gram Swarozgar Yojana (SGSY)/National Rural Livelihood Mission(NRLM), Indira Awaas Yojana(IAY), Pradhan Mantri Gram Sadak Yojana (PMGSY), National Social Assistance Programme (NSAP) and Integrated Watershed Management Programme (IWMP) for employment generation, poverty alleviation, rural infrastructure and basic amenities in rural areas of the States.

(b) Yes, Sir. Central allocations under the Rural Development Programmes have increased during the past years. State-wise allocations are done under SGSY/NRLM, IAY and PMGSY only, whereas MGNREGA and IWMP are project/demand based programmes, therefore State-wise allocation is not made under these schemes. Under NSAP funds are released as Additional Central Assistance (ACA) by Ministry of Finance.

(c) State-wise central allocations made under SGSY/NRLM, IAY and PMGSY during the last three years (i.e 2010-11, 2011-12 and 2012-13)and current year (2013-14) are given at Annexure.

(d): The Ministry of Rural Development has developed a multi-tool and multi level system of monitoring the implementation and impact of the rural development programmes including utilization of funds through Periodical Progress Reports, Performance Review Committee, Area Officers Scheme, Vigilance and Monitoring Committee at the State/District level, and National Level Monitors. Besides, the State governments have been advised to adopt five pronged strategy comprising of (i) creation of awareness about the schemes, (ii) transparency, (iii) people`s partnership, (iv) accountability, social audit and (v) vigilance and monitoring at all levels to ensure proper utilization of funds by the State governments and implementing agencies.